

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE 09 /2020-21(Purchase Cell)**

Sealed tenders with samples are invited from bonafide and reputed firms / Suppliers, authorized dealers having local shops or institutions and requisite experience for supply of liveries and misc. Items and Financial capacity to execute the order for supply of following articles for the financial year 2020-21 **within three weeks** from the date of Publication in the Newspaper. The advertisement can also be downloaded from the website of Patna High Court: <http://patnahighcourt.gov.in//>

**A. For Summer Uniform**

- (i) White Terri cotton cloth
- (ii) Khaki Terri cotton cloth
- (iii) Poplin
- (iv) Rubia
- (v) Cotton Sari
- (vi) Malmal
- (vii) Gents Shoes & Sandals, Ladies Shoes & Sandals
- (viii) Socks( Ladies & Gents)
- (ix) Shoe Brush
- (x) Shoe Polish,
- (xi) Golden Kullah with eyelet
- (xii) Brass Button with ring
- (xiii) Round Brass Badge of P.H.C.
- (xiv) Lether Belt
- (xv) Driver Cap with Badge
- (xvi) Driver Shoulder Badge

**B. For Winter Uniform**

- (i) Red woolen cloth
- (ii) Khaki woolen cloth
- (iii) Navy blue woolen cloth
- (iv) Lining Cloth.
- (v) Golden Jhalar
- (vi) Golden lace 1.6"
- (vii) Golden Lace 0.6"


- (viii) Narrow Lace
- (ix) Sweater( Ladies & Gents)
- (x) Blanket
- (xi) Rain coat ( Ladies & Gents)

**C. Miscellaneous items**

- (i) Duster (cotton) (36"x36")

**Terms and Conditions:-**

- (i) The material/ articles should be in good condition of specified specification having the original packing intact as per samples.
- (ii) The rate quoted in tender should be exclusive of all taxes.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in duplicate at the time of supply of articles.
- (v) The Court reserve the right to accept or reject any or all quotations.
- (v) Copy of latest Income Tax return/ Sale tax clearance Certificate, Sales tax registration Certificate, GST Number and PAN be furnished along with the tender.
- (vi) Payment will be made in account of the firm , not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (vii) An earnest money of 5% of purchase value in the form of Bank Draft in favour of the Registrar General, Patna High Court will also be required to be deposited by successful bidder in the Court which is refundable at the time of final deal.
- (viii) The successful bidder shall supply the articles for period of 2020-2021 & 2021-2022 on approved rate.

  
8/1/2021  
**Registrar (Establishment) I/c**  
**Patna High Court, Patna**